

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**BANGALORE BENCH AT BANGALORE**

**ORIGINAL APPLICATION NO.170/00402/2019**

**DATED THIS THE 31<sup>ST</sup> DAY OF DECEMBER, 2019**

**HON'BLE DR K B SURESH....MEMBER (J)  
HON'BLE SHRI C V SANKAR .....MEMBER (A)**

Arun Jyothi,  
Aged about 35 years,  
W/o Virupakshi,  
GDS BPM, Hospet BO,  
A/w Yermaras SO  
Under Raichur HO,  
Residing at Hospet Village-584 134,  
Raichur Taluk.

...Applicant

(By Advocate Shri.B.Venkateshan)

Vs.

1. The Union of India & others,  
Represented by the Secretary,  
Department of Posts,  
Dak Bhavan,  
New Delhi-110 001.
2. The Postmaster General  
North Karnataka Region,  
Dharwad-58001.
3. The Superintendent of Post Offices,  
Raichur Division,  
Raichur-584 101.

...Respondents

(By Shri.S Sugumaran, ACGSC)

**ORDER (ORAL)**

**HON'BLE DR K B SURESH, MEMBER (J)**

We heard the matter today. Shri.S.Sugumaran, learned counsel for the respondents submits that subject to the outcome of the Writ Petition in the Hon'ble High Court, applicant can be continued. Shri.B.Venkateshan, learned counsel for the applicant also accepts this. Therefore, on this ground, we dispose of the OA. No order as to costs.

**(C V SANKAR)  
MEMBER (A)**

**(DR K B SURESH)  
MEMBER (J)**

/rsh/

**Annexures referred to by the applicant in OA No.170/00402/2019**

Annexure A1: Copy of the applicant's SSLC Marks Card dated March 2007

Annexure A2: Copy of the Applicant's appointment order dated 30.07.2007

Annexure A3: Copy of the Inspection Report dated 17.08.2015 of ASPOs

Annexure A4: Copy of the Inspection Report dated 16.05.2018 of ASPOs RHR

Annexure A5: Copy of the SPOs RHR Notification dated 27.01.2014

Annexure A6: Copy of the SPOs RHR Notification dated 18.05.2016

Annexure A7: Copy of the SPOs Memo dated 31.08.2016

Annexure A8: Copy of the OM dated 18.5.1979 & 30.12.1999

Annexure A9: Copy of the Applicant's representation dated 01.7.2016

Annexure A10: Copy of the interim order dated 20.9.2016

Annexure A11: Copy of the order dated 9.10.2017 in OA No.884/2016

Annexure A12: Copy of the Interim order dated 20.9.2016

Annexure A13: Copy of the Apex Court judgment dated 03.09.1992 in Civil Appeal No.833/1986.

**Annexures referred to by the respondents**

Annexure R1: Copy of the Status of Writ Petition No.200136/2018